FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VVR INNOVATE MATERIALS PRIVATE LIMITED

Sr. No.	Particulars	Details
1.	Name of corporate debtor	VVR Innovate Materials Private Limited
2.	Date of incorporation of corporate debtor	19/09/2017
3.	Authority under which corporate debtor is incorporated /registered	RoC-Hyderabad
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U24290TG2017PTC119642
5.	Address of the registered office and principal office (if any) of corporate debtor	No:49 403/17/1/A plot no 231P, Sai's Lakshmi Elite Padmanagar Phase 2, Chintal Hyderabad Telengana- 500067
6.	Date of closure of Insolvency Resolution Process	03rd December, 2022 (180 days from the Insolvency Commencement Date)
7.	Liquidation commencement date of corporate debtor	10th February, 2023 (Order received on 17th February, 2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Sakhamuru Venu IBBI/IPA-001/IP-P-01749/2019-2020/12866
9.	Address and e-mail of the liquidator, as registered with the Board	401 Santosh Residency F-61 62 63 Madhuran Nagar, Hyderabad, Telangana, 500038 Email Id: sakhamuruvenu@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	As stated in Sr. No. 9 above Email Id: cirp.vvrmipl@gmail.com
11.	Last date for submission of claims	19th March, 2023 (30 days from the receipt of the order)

Notice is hereby given that the National Company Law Tribunal Hyderabad bench has ordered the commencement of liquidation of the VVR Innovate Materials Private Limited on February 10, 2023 (Order received on 17th February, 2023) under section 33 of the Code.

The stakeholders of VVR Innovate Materials Private Limited (Under Liquidation) are hereby called upon to submit their claims with proof on or before 19th March, 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Date: 18-02-2023
Place: Hyderabad

Mr. Sakhamuru Venu
Liquidator of VVR Innovate Materials Private Limited
IBBI/IPA-001/IP-P-01749/2019 -2020/12866
AFA valid upto: 21.11.2023

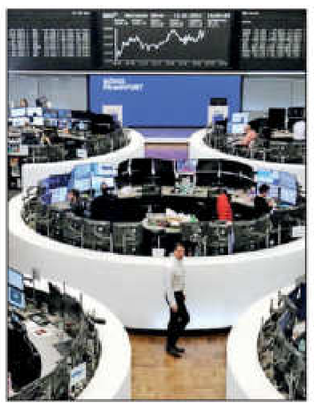
European Cos Strike High-stakes Bond Deals as Rates Rise

Reuters

London: European firms are selling debt that can be converted into their own shares at an unrelenting pace, as they seek shelter from the fastest escalation in interest rates by major central banks since the 1980s.

After borrowing heavily during years of rock-bottom interest rates, businesses are feeling the pinch of rising debt costs and some are turning to convertible bonds — a form of junior debt that can be converted into a company's equity.

Convertibles can offer corporations cheaper funding but risk diluting earnings and tilting the balance of power among shareholders if investors invoke their conversion rights.



These "bonds with a twist", as fund manager Schroders once put it, have historically been associated with companies that may lack other sources of funding and were perceived by some as an "admission of weakness".

But in the current environment, this kind of cheaper financing is increasingly popular among traditional bond issuers too.

Since January, companies in Europe, the Middle East and Africa (EMEA) have raised $2.9 billion through seven convertible deals, significantly above this time last year and higher than levels seen before the COVID-19 pandemic, according to Dealogic data.

The region is also slightly ahead of the United States in terms of capital raised via convertible bonds, something that market participants describe as rare, illustrating the strong appetite from companies on this side of the Atlantic.

"Issuance in Europe was extremely low last year. But a lot of issuers are now looking at convertible bonds to reduce their financing costs, as they face upcoming debt maturities," said Stephanie Zwick, Head of Convertible Bonds at Fisch Asset Management, which oversees more than 4 billion Swiss francs ($4.34 billion) in convertible debt.

Corporate debt issuance dried up in the market turmoil following Russia's invasion of Ukraine, but momentum for equity-linked deals — as the asset class is also known — started to pick up in the latter part of 2022 and has carried into the new year.

Repeat issuers like Germany-based food delivery group Delivery Hero have come to market to refinance maturing deals, but there are also new names, like French industrials company Spie.

While tighter central bank policy has forced companies to bump up interest payments on new convertibles, the average coupon is still about half that paid in the junk, or sub-investment grade, bond market, according to market participants.

The asset class has also caught the eye of higher-rated issuers, said Ismail Iraqi, Head of Equity-Linked in EMEA at JPMorgan.

Demand for Mass-Priced Products Under Pressure

RISING INFLATION in prices of essentials curtailing discretionary spends of middle-income groups; retailers hopeful of revival ahead

Sagar Malviya & Faizan Haidar

Mumbai | New Delhi: Demand for mass-priced merchandise is still under pressure due to overall inflation even as premium products across categories see strong sales, retailers including V-Mart, Aditya Birla Fashion & Retail, and Bata say.

Retail sales picked up in discretionary and higher priced products but weakened at the mass end for the second consecutive quarter during October-December 2022, they said.

"People earning between ₹15,000 and ₹35,000 in a month are under pressure of inflation because their shopping basket is largely food and essentials such as pulses, oil and vegetables. Their basket price actually increased by 30-35% due to inflation," Lalit Agarwal, chairman of hypermarket chain V-Mart, told ET.

This has forced lower-income households to slash their discretionary spending. "There has been a slowdown and curtailment of discretionary income and expenditure at the lower end," said Vishak Kumar, chief executive officer of fashion retailer Madura Fashion & Lifestyle, a division of Aditya Birla Fashion & Retail.

"It's not the first time we are experiencing that... There is an equally strong recovery that happens when consumer sentiments improve," he told investors during the company's earnings call after the December quarter results.

The slowdown in mass-priced products is visible across categories including smartphones, televisions and refrigerators where premium products grew significantly faster than their overall segmental growth.

The demand pattern in electronics suggests that the rich and upper middle class have been buying premium products despite price hikes while lower-income consumers largely stayed away due to inflationary pressures.

Most apparel and lifestyle retailers increased price tags across categories over the past year, especially after cotton prices surged due to higher shipment costs and rupee depreciation. Entry-level footwear prices went up last year when the goods and services tax (GST) rate on footwear costing less than ₹1,000 was raised to 12% from 5%.

"Mass categories do seem to have some kind of sluggishness in terms of demand, with the kind of hit that they have taken in terms of GST, as well as inflation," Gunjan Shah, chief executive of Bata, told analysts in the footwear major's third-quarter earnings call.

Retailers are hopeful of a revival in demand for mass products in the near future amid signs that inflation may have peaked or is near its peak, expected jump in job creation and investment due to the big jump in capital expenditure announced in the FY24 budget, and hopes of a revival in rural demand helped by a good rabi harvest.

According to market researcher NielsenIQ, rural sales of FMCG declined 2.8% on year in volumes in the quarter ending December while volume sales in urban markets increased 1.6%.

Less in the Wallet

The slowdown in the mass-priced apparel and lifestyle segments mirror sales in categories including smartphones, televisions and refrigerators where premium product sales rose significantly faster

Cos said consumers with more disposable income are better insulated from inflation and rising prices across segments

Most retailers also increased price-tags across categories over the past year on **cotton price surge** and **rupee depreciation**

GST on **footwear** costing below ₹1,000 was **raised** from **5% to 12%** last year

Retailers are hopeful of a revival in demand for mass products in the near future amid signs that inflation may have peaked or is near its peak

HAVE MONEY, WILL SPEND

Demand pattern in electronics suggests that the rich and upper middle class are buying premium products despite price hikes

HIGHER TARIFFS AND COST OPTIMISATION MEASURES TO ALSO HELP

Medanta Sees New Hospitals & Services, Complex Specialities Boosting Margins

Post-Covid, there is a rise in complicated cases and less contribution from internal medicine: Chief

Viswanath.Pilla
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Mumbai: Global Health, which operates the hospital chain Medanta, expects complex specialities, new services, new hospitals, cost optimisation and higher tariffs to boost its operating profit margins in the coming quarters as non-Covid hospital admissions return to normal.

Medanta chairman Naresh Trehan said there is a shift in trend from Covid-19 years, as there is less contribution from internal medicine and an increase in cases from complex specialities.

"We are seeing more and more complicated cases, which is driving growth... Also, the new facilities like Lucknow and Patna are all ramping up well," he said.

Lucknow facility will become Medanta's second-biggest hospital with 900 beds after its Gurgram flagship with 1,391 operational beds. Patna Medanta is proposed to have a capacity of 650 beds.

The hospital chain is also considering tariff increases in the coming days, along with undertaking cost optimisation initiatives on the manpower and material side, officials said. "Over the course of the last couple of years, the company hasn't taken any tariff increase...(hence) some amount of tariff increase is expected," Pankaj Sahni, group CEO and director of Medanta, told ET.

"We always maintained that performance, which is in the range of 22-25% Ebitda margins, is a really very good performance. We don't see any reason why Medanta would not be able to deliver that kind of performance," Sahni said.

Trehan said medical tourism is set to pick up and it hasn't yet reached the pre-pandemic levels.

"We are getting much more traction now from our agencies around the world," he said. "So, I'm sure this will actually culminate in a much, much better inflow of patients as we move forward.".

According to Trehan, medical tourism currently contributes 6-7% of Medanta's revenue against 10-12% before the pandemic.

The chain had in November last year raised about ₹2,205 crore in its initial public offering (IPO), including ₹500 crore in a fresh issue.

Besides Lucknow and Patna, Medanta is also setting up a 550-bed greenfield multi-speciality quaternary care hospital in Noida and has signed an operation and management (O&M) agreement to establish a 300-bed hospital in Indore. These two facilities would take 2-3 years to become operational, officials said. The company is adding 700 beds across its existing hospitals.

Sahni said Medanta added 170 new beds across its network in nine months ended December. As on December 31, it had 2,571 beds in its network. The company has also added over 130 specialist doctors, including Dr Randeep Guleria, former director of All India Institute of Medical Sciences (AIIMS), New Delhi to head its internal, respiratory and sleep medicine department.

It also launched a mother and child speciality in its Gurugram and Lucknow hospitals and started home care services, diagnostic division and primary clinics.

Its matured hospitals including Gurugram, Ranchi and Indore contribute over two-thirds of Medanta's revenue.

Getting Ready for Growth

BED COUNT
Gurugram: 1,391
Lucknow: 900
Patna: 650

2,571
Current bed count as of Dec 31, 2022

The company is also adding 700 beds across its existing hospitals

Matured hospitals including **Gurugram, Ranchi** and **Indore** contribute over two-thirds of **Medanta's** revenue

Medical tourism currently contributes **6-7%** of revenue against **10-12%** before **Covid-19**

NEW DRIVERS

The increase in complicated cases is driving growth... Also, the new facilities like Lucknow and Patna are all ramping up well

NARESH TREHAN
Chairman, Global Health

Ericsson Wants to Support Indian IoT, Wearable Cos

Swedish networking giant looking at bilateral licensing to avoid IPR disputes

Danish.Khan@timesinternet.in

New Delhi: Swedish telecom gear maker Ericsson said it is considering supporting companies entering India's Internet of Things (IoT) and wearables space by way of licensing, as it looks to avoid intellectual property rights (IPR) infringement issues with Indian companies.

"Licensing enables co-creation and collaboration, besides providing freedom to operate at global scale," Sheetal Chopra, director and head of IPR policy at Ericsson India, told ET. "We are looking both at different patent pools — Avanci and Sisvel being two concrete examples — and at our own bilateral licensing programme. This programme is aimed at ensuring larger adoption of technologies through good faith negotiations. IoT licensing is still a new area so much is still to be defined."

Ericsson is also initiating several awareness programmes for academia and startups, she said.

"The most important one is probably the IPTSE, which is an IP Talent Search Examination aimed at strengthening the IP talent pool in the country," she said. "Thus far, this initiative has led to making around 100,000 human connections. Besides, students from educational institutions, Indian startups and working professionals are also beneficiaries of this initiative."

Chopra said there is a need for change in the mindset of the industry so that we are ready to pay for use of someone's technology while continuing to innovate. She, however, said that things have started changing among Indian companies and the patent regime in India is working very well, with effort being made to create awareness about patents.

"We are very happy with the Indian government's way of working. The only mindset that we need and which will work is the DNA fabric that you are ready to pay for use of their technology and continue to do your innovation," she said. "Things have already started changing. We are in a better position as far as Indian indigenous companies are concerned."

Ericsson has been embroiled in a legal battle with Indian electronics and handset companies over demand of royalty over use of their wireless technologies.

As part of its defence to a now settled patent infringement lawsuit filed by Ericsson in 2013 in the Delhi High Court against Micromax, the latter filed a complaint against Ericsson with the Competition Commission of India (CCI). The CCI decided to refer the case to the Director General's Office for an in-depth investigation.

The CCI had opened similar investigations against Ericsson in January 2014 based on claims made by Intex Technologies (India) Limited and, in 2015, based on a now-settled claim from iBall. Ericsson has challenged the CCI's jurisdiction in these cases before the Delhi High Court and is awaiting a decision on the appeal of the first instance court's decision.

Ericsson is of the view that royalty should be paid based on fair, reasonable and non-discriminatory (FRAND) terms. Companies

THINKSTOCK

like Ericsson calculate FRAND based on the final price of a product, but handset companies in India contested and claimed that the charges are not fair.

"There is no size that fits all, and the royalty is considered based on a particularity of the use case and the value it generates…industry uses end product level because that is where you can have an intelligent discussion on the value," Ericsson's vice president for IPR policy, Monica Magnusson, said.

"Companies want fair reward for their innovation to keep themselves sustainable. FRAND-based approach has been beneficial to everyone in the industry," she said.

Godrej Acquires Raj Kapoor's Chembur Bungalow for ₹100cr

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Mumbai: Godrej Properties has acquired Bollywood actor-producer Raj Kapoor's bungalow in Chembur suburb to develop a premium residential project.

The real estate development arm of the Godrej Group has purchased the property — located along the Deonar Farm Road, adjacent to Tata Institute of Social Sciences — from the Kapoor family for ₹100 crore, showed registration documents accessed by **ET**.

The transaction was registered on Thursday and the developer has paid a stamp duty of Rs 6 crore.

The bungalow is built on a plot of a little over one acre. "This residential property in Chembur has been of great emotional and historical significance to our family. We are happy to once again associate with Godrej Properties to take forward this rich legacy for the next phase of development for this location," said Randhir Kapoor, the eldest son of Raj Kapoor.

A LEGEND'S ABODE

We are pleased to add this iconic project to our portfolio ... The demand for premium developments has been strong over the past few years.

GAURAV PANDEY
MD, Godrej Properties

In May 2019, Godrej Properties acquired RK Studios, also in Chembur, from the Kapoor family to develop a premium mixed-use project, Godrej RKS. The project is expected to be delivered in 2023.

"We are pleased to add this iconic project to our portfolio ... The demand for premium developments has been strong over the past few years. This project will allow us to further strengthen our presence in Chembur," said Gaurav Pandey, managing director of Godrej Properties. The Godrej Group company has been looking to leverage its brand and financial position to tap consolidation opportunities.

through outright acquisitions, alliances and utilising distress situations arising in the real estate sector.

Godrej Properties added nine new projects during the quarter ended December with an estimated saleable area of nearly 17 million sq ft, with a potential booking value of Rs 23,050 crore. Of these, three projects are in the Mumbai region, two each in Gurgaon and Noida, and one each in Pune and Kurukshetra in Haryana.

For the financial year to date, it has added 15 new projects with an estimated revenue potential of nearly Rs 27,500 crore, against its guidance of Rs 15,000 crore for the full fiscal. This Kapoor family property will be the 16th in its development portfolio.

Godrej Properties reported a 51% on-year increase in net profit at Rs 59 crore for the quarter ended December.

Increase in Trade Volumes 'Purely Market Driven': Adani Transmission

Press Trust of India

New Delhi: Adani Group firm Adani Transmission on Friday said it has no undisclosed information which may have a bearing on the spike in its share volumes. The company made the remarks in response to a BSE query seeking clarification with reference to movement in volume of its shares.

Adani Transmission said the increase in trading volume/price of the shares is purely market driven. The management has no information that may have a bearing on the spike in share volume and which is yet not disclosed to the stock exchange.

"In the event there is any development that requires disclosure under Regulation 30 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, we will make the same in accordance with the regulatory requirements," it said.

Shares of Adani Transmission ended 4.87% lower at ₹919.85 apiece on BSE.

Why a Strong US Economy is Making Stock Investors Jittery

Continued momentum fuels expectations of more interest rate hikes by the Federal Reserve to control inflation

Joe Rennison and Jeanna Smialek

It's dawning on stock investors that they were wrong about the Federal Reserve.

After rallying behind a resilient economy, slowing inflation and the hope that the central bank would soon end its interest-rate increases, stock trading has grown jittery.

The S&P 500 is up just 1% in February, having drifted sideways since it peaked early in the month. Stocks have oscillated between gains and losses as new economic data clouded the outlook for investors, a notable shift in the market after stocks jumped more than 6% in January.

The tone shifted markedly this week as a steady flow of data showed the economy continued to run hot in January. Despite high-profile layoffs at big technology firms like Meta and Microsoft, employers in the United States continued to hire at a rapid clip, consumers kept spending, and prices continued to rise briskly at the start of the year across an array of goods and services.

All those data points suggest that the economy retains significant vigor. The Fed has repeatedly warned that there is more work to do to slow rising prices, even after a year of rapid policy adjustments that were meant to cool down the economy.

Now, the continued momentum has undercut some investors' hopes that inflation would steadily resume the slowdown it began toward the end of last year and allow the central bank to end its rate increases earlier than it had communicated.

In response, investors have sharply raised their expectations for the number of times the Fed will increase interest rates in the coming months. Central bankers themselves have begun to float the possibility that rates will need to climb higher than they previously expected if the economy does not cool down.

Higher interest rates raise costs for consumers and companies, slowing demand and typically weighing on the stock market.

"I'm very negative right now on equities," said Eric Johnston, the head of equity derivatives at Cantor Fitzgerald, who predicted the recent S&P 500 rally but now expects a slump. "I think the move we have seen in the rate market, some of the inflation numbers that have come out and the expectation that the economy will be fine is all fairly problematic."

Johnston now thinks the S&P 500 will eventually fall below its 2022 low, a drop of around 15% from current levels. Strategists at Morgan Stanley and JPMorgan Chase are also among those bracing for a fall.

CENTRAL BANK VIEW

Central bankers themselves have begun to float the possibility that rates will need to climb higher than they previously expected if the economy doesn't cool down

Bond investors had been quicker to shift their view.

At the start of this month, investors betting on the path of interest rates predicted the Fed would raise its benchmark rate just once more this year, by a quarter of a percentage point in March.

Now, those traders are forecasting three increases of that size, through July, which would take the Fed's target rate to a range of 5.25% to 5.5%. That's above the Fed's own most recent forecasts, published in December.

But policymakers have also hinted that their own estimates could be poised for revision if the economy continues to run hotter than previously anticipated.

John C. Williams, president of the powerful Federal Reserve Bank of New York, suggested this week that rates were likely to rise to a range of 5% to 5.5% — slightly above the 5% to 5.25% median in the central bank's December forecast.

He and several of his colleagues have said they may need to do even more than that if consumption and the labor market remain so robust.

— **The New York Times**

బాచుపల్లి ప్లాట్లకు భారీ డిమాండ్

- ప్రీ బిడ్ మీటింగ్ విజయవంతం
- 73 ప్లాట్లను ఆన్‌లైన్ వేలానికి పెట్టిన హెచ్ఎండిఏ

మన తెలంగాణ/హైదరాబాద్: ఔటర్ రింగ్‌రోడ్డు (ఓఆర్ఆర్)కు సమీపంలో మేడ్చల్ మల్కాజిగిరి జిల్లా పరిధిలోని బాచుపల్లి హెచ్ఎండిఏ లే ఔట్ లోని ప్లాట్లను సొంతం చేసుకోవడానికి ఔత్సాహికులు భారీగా తరలివచ్చారు. శుక్రవారం బాచుపల్లి లే ఔట్‌లో హైదరాబాద్ మెట్రోపాలిటన్ డెవలప్‌మెంట్ అథారిటీ (హెచ్ఎండిఏ) ఉన్నతాధికారులు శుక్రవారం నిర్వహించిన సమావేశానికి భారీ ఆదరణ రావడంతో హెచ్ఎండిఏ అధికారులు సంతోషం వ్యక్తం చేస్తున్నారు. దాదాపు 250 మందికిపైగా ఔత్సాహికులు ఈ ప్రీ బిడ్ సమావేశానికి హాజరు కావడం విశేషం. ప్రీ బిడ్ సమావేశంలో హైదరాబాద్ మెట్రోపాలిటన్ డెవలప్‌మెంట్ అథారిటీ (హెచ్ఎండిఏ) ఎస్టేట్ ఆఫీసర్ గంగాధర్, హెచ్ఎండిఏ చీఫ్ ప్లానింగ్ ఆఫీసర్ (సీపిఓ) గంగాధర్, మల్కాజిగిరి రెవెన్యూ డివిజనల్ ఆఫీసర్ (ఆర్డీఓ) మల్లయ్య, కేంద్ర ప్రభుత్వ రంగ సంస్థ ఎంఎస్‌టిసి ప్రతినిధులు అనురాగ్, ధనుంజయ్‌లతో పాటు ఐసిఐసిఐ, ఇండియన్ ఓవర్సీస్ బ్యాంక్ ప్రతినిధులు హాజరయ్యారు.

266 చదరపు గజాల నుంచి 487వరకు....

ఔటర్ రింగ్‌రోడ్డు (ఓఆర్ఆర్) లోపల, మియాపూర్ క్రాస్‌రోడ్డుకు, ఐటి హబ్‌కు సమీపంలోని బాచుపల్లి లే ఔట్ పరిసరాల్లో పలు గెటడ్ కమ్యూనిటీ విల్లా వెంచర్ల మధ్యలో ఉండడం వల్ల ఎంతోమంది ఇక్కడి ప్లాట్లను కొనుగోలు చేయడానికి ప్రవాస భారతీయుల కుటుంబ సభ్యులు, బిల్డర్లు, డెవలపర్లు ఆసక్తితో వచ్చారు. బాచుపల్లి లే ఔట్‌లో ప్లాట్ల సైజులు 266 చదరపు గజాల నుంచి 487 చదరపు గజాల వరకు ఉండగా వీటి ధర రూ.25,000లు (అప్‌సెట్ ధర)గా నిర్ణయించారు. ఈ ప్రీ బిడ్ సమావేశంలో భాగంగా హెచ్ఎండిఏ అధికారులు లేఔట్ ప్రాధాన్యతను, వాటి పరిసరాల ప్రాముఖ్యతను గురించి వివరించారు. కేంద్ర ప్రభుత్వ రంగ సంస్థ ఎంఎస్‌టిసి ప్రతినిధులు అధికారులు ప్లాట్‌లను ఆన్‌లైన్ పద్ధతిలో అనుసరించాల్సిన విధానాలను గురించి వారికి వెల్లడించారు.

మత్తు పదార్థాలను తరలిస్తున్న వ్యక్తుల అరెస్ట్

మన తెలంగాణ/మాదాపూర్: డ్రగ్స్ సరఫరా చేయడంలో నిందితులు నూతన మార్గాలను ఎన్నుకొని పోలీసుల ఉచ్చులో పడి కటకటాల పాలవుతున్నారు. ముగ్గురు వ్యక్తులు కారు వెనుకాల రహస్యంగా క్యాబిన్ తయారు చేయించుకొని అందులో మతమ్తు పదార్థాలను సరఫరా చేస్తుండగా ఖానామెట్‌ని సంకల్ప్ భవనము వద్ద పోలీసులు వాహనాల తనిఖీలు చేస్తుండగా అటుగా వెళ్తున్న కారును ఆపి తనిఖీ చేయగా అందులో 4లక్షల విలువైన 23.524 కిలోల గంజాయి, మూడు సెల్ ఫోన్లు, ఓ కారుతో పాటు కొంత నగదును స్వాధీనం చేసుకున్నారు. ఈ సంఘటనకు సంబంధించి మాదాపూర్ ఇన్‌స్పెక్టర్ తిరుపతి, ఎస్సై అవినాష్‌బాబు ఆధ్వర్యంలో శుక్రవారం స్టేషన్‌లో ఏర్పాటు చేసిన విలేకర్ల సమావేశానికి మాదాపూర్ డిసిపి శిల్పవల్లీ, అడిషనల్ డిసిపి నరసింహరెడ్డి, ఏసిపి రఘునందన్‌రావులు హజరయ్యారు. అనంతరం డిసిపి శిల్పవల్లీ మాట్లాడుతూ ఉత్తర ప్రదేశ్ రాష్ట్రం మతురా జిల్లా, గాజు గ్రామానికి చెందిన సౌరబ్ సింగ్ (29)తో పాటు అతని భార్య రాధ (20) అదే ప్రాంతానికి చెందిన జై ప్రకాష్ సింగ్, ఒరిస్సా రాష్ట్రంలోని డార్లిపుట్ గ్రామానికి చెందిన డ్రగ్స్ డీలర్లుగా చెలామణి అవుతున్న తునాద్, రమేష్‌ల వద్ద నుంచి సౌరబ్, రాధా, జై ప్రకాష్ సింగ్‌లు మత్తు పదార్థాలను కిలో రూ.2 వేల చొప్పున మొత్తం 23.524 కిలోల మత్తుపదార్థాలను విక్రయించి హోండా సిటీ కారు (బీఆర్ నెంబర్ డీఎల్ 3సి బీఈ 3085)లో వెనుకాల సీటు వద్ద రహస్యంగా ఓ క్యాబిన్ తయారు చేయించుకొని కొనుగోలు చేసిన మత్తు పదార్థాలను క్యాబిన్‌లో వేసుకొని యూపిలోని మథుర ప్రాంతంలో రూ..15 నుండి 20వేల చొప్పన అమ్మటానికి ఒరిస్సాలోని డార్లిపుట్ ప్రాంతం నుంచి అరుకు మీదుగా విజయవాడ, హైదరాబాద్, ముంబై, షోలాపూర్, ఢిల్లీ మీదుగా తీసుకువెళ్ళేందుకు రహస్యంగా తయారు చేయించుకున్న క్యాబిన్ కింద 12 గంజాయి ప్యాకెట్‌లను ఉంచి పైన 8రాగి కంకూల ప్యాకెట్లను ఉంచారు. ఒక వేళ పోలీసులు ఆపి తనిఖీ చేస్తే రాగి కంకూల అని చెప్పటానికి ముందే ప్రణాళిక చేసుకొని మత్తు పదార్థాలను కారులో తీసుకొని బయలుదేరారు. ఈ నేపథ్యంలో మాదాపూర్ ఇన్స్‌పెక్టర్ తిరుపతి, ఎస్సై అవినాష్‌బాబుల ఆధ్వర్యంలో సిబ్బందితో కలిసి హైటెక్ సిటీ రైల్వే స్టేషన్ వైపు నుండి కొండాపూర్ ఆర్‌టిఓ కార్యాలయం వైపు వస్తున్న వాహనాలను తనిఖీ చేస్తున్న సమయంతో పట్టుబడ్డారు. కారులో 23.524 కిలోల గంజాయి ప్యాకెట్లు దొరికాయన్నారు. దీంతో పోలీసులు కారులో ఉన్న మత్తు పదార్థాలతో పాటు ఓ కారును నిందితులు ముగ్గురిని అదుపులోకి తీసుకొని డ్రగ్స్ డీలర్ ఇద్దరు పరారీలో ఉన్నట్లు తెలిపారు.

ఘనంగా మాజీ ఎమ్మెల్యే సుధీర్‌రెడ్డి జన్మదినోత్సవ వేడుకలు

మన తెలంగాణ/బోడుప్పల్: మేడ్చల్ మాజీ శాసన సభ్యులు మలిపెద్ది సుధీర్ రెడ్డి జన్మదిన వేడుకలు ఆయన నివాసంలో కార్యకర్తలు, అభిమానులు మధ్య ఘనంగా జరిగాయి. అనంతరం సుధీర్‌రెడ్డి కేక్ కటింగ్ చేశారు. ఈ సందర్భంగా సుధీర్ రెడ్డి మాట్లాడుతూ పదవీ ఉన్న లేకున్న ప్రజా సేవలో నిత్యం ఉంటానని అన్నారు. పీర్జాదిగూడ కార్పొరేటర్ బీఆర్ఎస్ పార్టీ సీనియర్ నాయకుల తూంకుంట్ల శ్రీధర్ రెడ్డి, సుధీర్ రెడ్డిని మార్యదపూర్వకంగా కలిసి జన్మదిన శుభాకాంక్షలు తెలియజేశారు. ఈ కార్యక్రమంలో బీఆర్ఎస్ పార్టీ నాయకులు, కార్యకర్తలు పాల్గొన్నారు.

బెట్టింగ్‌ల వ్యసనంతో దొంగతనాలు

అరెస్టు చేసిన పోలీసులు

మన తెలంగాణ/సిటీబ్యూరో: బెట్టింగ్‌లో డబ్బులు పోగొట్టుకుని దొంగగా మారిన యువకుడిని నార్త్‌జోన్ టాస్క్‌ఫోర్స్ పోలీసులు శుక్రవారం అరెస్టు చేశారు.నిందితుడి వద్ద నుంచి 32 తులాల బంగారు ఆభరణాలు స్వాధీనం చేసుకున్నారు. పోలీసుల కథనం ప్రకారం...నగరంలోని రాంగోపాల్‌పేటకు చెందిన సూరజ్ మలానీ ఆన్‌లైన్ బెట్టింగ్‌కు బానిసగా మారాడు. ఈ క్రమంలోనే బెట్టింగ్‌లో భారీగా డబ్బులు నష్టపోయాడు. చేసిన అప్పులు తీర్చేందుకు తన బాబాయ్ ఇంట్లోనే దొంగతనం చేశాడు. రాంగోపాల్ పేటకు చెందిన గోపాల్‌దాస్ ఈనెల 10వ తేదీన ఫ్యాక్టరీలో కుటుంబంతో పూజ నిర్వహించిన తర్వాత ఇంటికి వచ్చారు. గోపాల్‌దాస్ భార్య బంగారు ఆభరణాలు పెట్టుకునేందుకు అల్మారా తెరవగా అందులో ఆభరణాలు కన్పించలేదు. వెంటనే ఈ విషయం భర్తకు చెప్పింది, అనుమానం వచ్చిన గోపాల్ దాస్ ఇంట్లోని సిసి కెమెరా ఫుటేజ్‌ను పరిశీలించాడు. అందులో తన సోదరుడి కుమారుడు సూరజ్ ఓ బ్యాగును తన స్కూటర్ డిక్కీలో పెట్టుకుని పోతున్నది చూశాడు. వెంటనే రాంగోపాల్‌పేట పోలీసులకు ఫిర్యాదు చేశాడు. కేసు నమోదు చేసుకున్న పోలీసులు దర్యాప్తు చేసి నిందితుడిని అరెస్టు చేసి రిమాండ్‌కు తరలించారు. టాస్క్‌ఫోర్స్ ఇన్స్‌స్పెక్టర్ శ్రీనాథ్, ఎస్సై శ్రీకాంత్ తదితరులు దర్యాప్తు చేశారు.

ప్రేమజంట కిడ్నాప్‌కు యత్నం

కాపాడిన జూబ్లీహిల్స్ పోలీసులు

మన తెలంగాణ/సిటీబ్యూరో: కిడ్నాపర్ల నుంచి ప్రేమ జంటను కాపాడిన సంఘటన నగరంలోని జూబ్లీహిల్స్ పోలీస్ స్టేషన్ పరిధిలో శుక్రవారం చోటుచేసుకుంది. ఎపిలోని విజయవాడకు చెందిన ప్రేమికులు వివాహం చేసుకునేందుకు హైదరాబాద్‌కు వచ్చారు. వారు వివాహం చేసుకోవడం ఇష్టంలేని కుటుంబ సభ్యులు రెండు కార్లలో వచ్చి కిడ్నాప్ చేసేందుకు యత్నించారు. కిడ్నాపర్లను ప్రతిఘటించిన ప్రేమికులు వెంటనే పోలీసులకు సమాచారం ఇచ్చారు. సంఘటన స్థలానికి చేరుకున్న జూబ్లీహిల్స్ పోలీసులు కిడ్నాపర్ల నుంచి ప్రేమికులను రక్షించారు. కిడ్నాపర్లను అదుపులోకి తీసుకున్న పోలీసులు వారిని విచారిస్తున్నారు.